

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI



O.A.NO.440/2004

Friday, this the 20th day of February, 2004

Hon'ble Shri Justice V. S. Aggarwal, Chairman  
Hon'ble Shri S. K. Naik, Member (A)

Bhim Sen Sharma  
s/o Late Shri Tika Ram  
aged about 53 years  
r/o 235, Nilothi, Nangloi  
Delhi-41

..Applicant

(By Advocate: Shri T.D.Yadav)

Versus

1. Govt. of NCT of Delhi  
through Principal Secretary (Home)  
Delhi Secretariat  
IP Estate, New Delhi-2
2. Additional DG Cum Inspector General  
(Prisons) Central Jail  
Tihar, New Delhi-64

..Respondents

O R D E R (ORAL)

Justice V.S.Agarwal:

Learned counsel for applicant states that his revision petition is still pending with the respondents. Once the alternate remedy available as yet has not been exhausted, as for present, without expressing any opinion on the merits of the matter, the petition is dismissed.

~~beac~~  
( S. K. Naik )  
Member (A)

*V. Agg*  
( V. S. Aggarwal )  
Chairman

/suni1/